

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 227
(IB)-1647(ND)2019
IA-2857/2024

IN THE MATTER OF:
Mr. Kumud Mishra

... **Applicant/Petitioner**

Versus

M/s. Reverse Logistics Company Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 08.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2857/2024: There is no appearance on behalf of the parties, despite repeated calls.

In the interest of justice, the hearing is deferred to 30.09.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)